

Seventeenth Loksabha

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Title: Regarding matters pertaining to the demands of farmers of Punjab

SHRIMATI PRENEET KAUR (PATIALA): I thank you Hon'ble Chairman sir, for giving me the opportunity to speak on a very important matter pertaining to farmers of Punjab.

Last month, the farmers came to Delhi thrice along with their demands. First of all, the Swaminatham Commission should be implemented. MSP should be granted for all crops. But, it should be implemented after having talks with the farmers. All loans of farmers should be waived off. The Electricity Act tabled in the House should be reviewed.

In Lakhimpur Kheri, innocent farmers have been put behind bars. They should be released. All cases lodged against them must be taken back. The crop insurance scheme should be implemented. Climate change has led to problems for farmers. All false cases lodged against farmers at the time of the protest movement must be taken back immediately. Thank you.